

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :


PETITION NUMBER : TP (HC)/CAA/32, 33/2017

NAME OF THE TRANSFEROR : JAYAVERA FOODS LIMITED

NAME OF THE TRANSFERRE : VEANUS CORN PRODUCTS PVT LTD


UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Indhushree.P S. Hari	Counsel for petitioner	
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ORDER

Counsel for petitioner present. Representative of the Office of Official Liquidator present and filed a report stating that they have no objections. Counsel for petitioner prayed time for making submissions. Time extended at her request. Put up on 24.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)